



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

12/07/2019

O.A./260/679/2012

BINOD BIHARI MISHRA
-V/S-
D/O POST

ITEM NO: 48

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.L.Jena

Notes of The Registry	Order of The Tribunal
	None for the applicant. No one was present on behalf of the applicant on previous dates i.e. 26.2.2019, 3.4.2019 and 24.6.2019.
	Mr.L.Jena, learned counsel for the respondents is present.
	It seems that the applicant is no longer interested in pursuing this case.
	The OA is therefore dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)



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